

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

29.3.2011

OA 110/2011

Mr.B.M..Sharma, counsel for applicant.

The applicant wishes to avail the opportunity of filing appeal against the order dated 10.1.2011 (Ann.A/1).

The OA stands disposed of as withdrawn with a liberty reserved to the applicant to file a fresh OA, if so advised.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*K. S. Rathore*  
(Justice K.S.Rathore)  
Member (J)

*vk*

*copy given vide*

*No 348*  
*31/3/11*  
*Y*